

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 80 OF 2016

Dated: 17th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

Bangalore Electricity Supply Co. Ltd. ...Appellant(s)

Vs.

Karnataka Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant(s) : Mr. Ashok Bannidinni
Mr. Umme Salma

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Neha Garg
Mr. Ashwin for R-1

ORDER

At the request of learned counsel for the appellant, the matters are adjourned to **12.04.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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